

(b) whether Government has accepted the demand of the armed forces to provide special fund for the military; and

(c) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) Allocation of ₹ 2,29,000 crore has been made available in BE 2014-15, under the Defence Services Estimates, to meet the requirement of the armed forces. This represents an increase of 12.53% over the actual expenditure incurred last year. This includes an allocation of ₹ 75,148.03 crore for Capital Acquisition which is 12.41% higher than the expenditure last year.

(b) Presently there is no demand of the armed forces for special funds for the military.

(c) Do not arise in view of (b) above.

#### **Inquiry into irregularities in technical evaluation of ATAS**

2786. SHRI ARVIND KUMAR SINGH: Will the Minister of DEFENCE be pleased to refer to the reply to Unstarred Question No. 655 given in the Rajya Sabha December 11, 2013 and state:

(a) whether Government has inquired into the irregularities in technical evaluation and procurement of Active Towed Array Sonar (ATAS) for Indian Navy;

(b) if so, the details thereof along with the details of the findings of the inquiry; and

(c) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) to (c) Few complaints alleging irregularities in the technical evaluation and the procurement process are under examination.

#### **Export of arms and weaponry systems**

2787. SHRI K. C. TYAGI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes or has any proposal to export arms, ammunitions and weaponry systems to developing and under developed countries and if so, the details thereof;

(b) whether the Defence Research and Development Organisation (DRDO) has submitted any proposal to Government in this regard, and if so, the details thereof and the action taken or being taken by Government thereon; and